

19


**NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH**

PRESENT: HON'BLE SHRI BIKKI RAVEENDRA BABU – MEMBER JUDICIAL


ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 20.06.2018 AT 10.30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CP (IB) No. 101/9/HDB/2018
NAME OF THE COMPANY	Rajvir Industries Ltd
NAME OF THE PETITIONER(S)	Samkit Bio Farms Samkit Bio Farms Pvt Ltd
NAME OF THE RESPONDENT(S)	Rajvir Industries Ltd
UNDER SECTION	9 OF IBC

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
RISHABH GUPTA	Adv.		

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
S. Rajagopalan	Adv	Saj@legalswin	

ORDER

Learned counsel Mr.Rishabh gupta present for Petitioner.
Learned counsel Mr.S.Rajagopalan present for Respondent.

Petitioner counsel represented that petitioner is not going to file rejoinder.

List the matter on 04.07.2018 for final hearing.


MEMBER JUDICIAL